

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MAA TARA FERROTECH PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MAA TARA FERROTECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/11/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC-JHARKHAND
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27205JH2012PTC000812
5.	Address of the registered office and principal office (if any) of corporate debtor	LAL BABA COMPLEX FOUNDRY ROAD, BURMAMINES JAMSHEDPUR PURBA SINGHBHUM JH 831007 IN
6.	Date of closure of Insolvency Resolution Process	22.01.2021
7.	Liquidation commencement date of corporate debtor	22.01.2021
8.	Name and registration number of the insolvency professional acting as liquidator	CA ANISH AGARWAL, IP REG NO. IBBI/IPA-001/IP-P-01497/2018-2019/12256
9.	Address and e-mail of the liquidator, as registered with the Board	605 A, 6 TH FLOOR, R.S TOWER, LALPUR, RANCHI-824001, JHARKHAND. EMAIL: IP.CISPL@GMAIL.COM
10.	Address and e-mail to be used for correspondence with the liquidator	605 A, 6 TH FLOOR, R.S TOWER, LALPUR, RANCHI-824001, JHARKHAND EMAIL- RP.MAATARA FERROTECH@GMAIL.COM
11.	Last date for submission of claims	21.02.2021

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **MAA TARA FERROTECH PRIVATE LIMITED** on 22.01.2021 under section 33 of the Code.

The stakeholders of **MAA TARA FERROTECH PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 21.02.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

CA Anish Agarwal

IP REG NO.: IBBI/IPA-001/IP-P-01497/2018-2019/12256

Date and place:

24.01.2021, Ranchi

